

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1042  
ANSWERED ON 13.02.2025**

**SEVA BHOJ YOJANA**

**†1042. DR. KALPANA SAINI:**

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) the number of religious and charitable institutions registered so far under Seva Bhoj Yojana, the details thereof;
- (b) whether the funds given by Government are disbursed on time under the said scheme; and
- (c) the names of the States where religious and charitable institutions have taken maximum benefit of this scheme, the details thereof, State-wise?

**ANSWER**

**MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)**

- (a) Under the Scheme of Seva Bhoj Yojana, financial assistance in the form of reimbursement of CGST and Central Government's share of IGST paid by charitable/religious institutions like Gurudwaras, Temples, Dharmik Ashram, Mosques, Dargah, Church, Math, Monasteries etc. on purchase of specific raw food items viz. (i) Ghee (ii) Edible Oil (iii) Sugar/Burra/ Jaggery (iv) Rice (v) Atta/Maida/ Rava/Flour and (vi) Pulses for serving free food to public / devotees (atleast 5000 in number per month) is reimbursed. The details of Religious and Charitable Institutions registered and benefitted so far under the Scheme are given as under:-
  - i. Shiromani Gurudwara Parbandhak Committee (SGPC), Amritsar
  - ii. Tirumala Tirupati Devasthanams, Tirupati
  - iii. Sri Venkateswara Annaprasadam Trust, Tirupati
  - iv. Dreams & Beauty Charitable Trust, Ludhiana
  - v. Durgiana Temple, Amritsar
- (b) It has been the constant endeavor of the Government to ensure timely disbursement of the financial assistance to the selected beneficiary institutions of all States/UTs on receipt of requisite documents from these institutions and depending upon the budgetary allocation made against the scheme.
- (c) The details of the States where religious and charitable institutions have taken maximum benefit of this scheme since inception of the Seva Bhoj Yojana are **Annexed**.

**Annexure**

Annexure referred to in Reply to Part (c) of the Rajya Sabha Unstarred Question No. 1042 due for 13-02-2025

**(Rs.in lakhs)**

<b>Sl. No.</b>	<b>Financial Year</b>	<b>Name of Organizations</b>	<b>State</b>	<b>Fund Released</b>
1.	2019-2020	Shiromani Gurudwara Parbandhak Committee (SGPC), Amritsar	Punjab	171.00
		Tirumala Tirupati Devasthanams, Tirupati	Andhra Pradesh	19.63
		Sri Venkateswara Annaprasadam Trust, Tirupati		5.27
2.	2020-2021	Shiromani Gurudwara Parbandhak Committee (SGPC), Amritsar	Punjab	159.39
		Dreams & Beauty Charitable Trust, Ludhiana		1.22
		Durgiana Temple, Amritsar		8.84
3.	2021-2022	Shiromani Gurudwara Parbandhak Committee (SGPC), Amritsar	Punjab	149.83
		Dreams & Beauty Charitable Trust, Ludhiana		0.28
		Durgiana Temple, Amritsar		4.81
4.	2022-2023	Shiromani Gurudwara Parbandhak Committee (SGPC), Amritsar	Punjab	140.44
		Dreams & Beauty Charitable Trust, Ludhiana		0.80
		Durgiana Temple, Amritsar		1.76
5.	2023-2024	Shiromani Gurudwara Parbandhak Committee (SGPC), Amritsar	Punjab	142.12
		Durgiana Temple, Amritsar		3.88
		<b>Total</b>		<b>809.27</b>